

(By Special Messenger)

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

No.HC.VII-248/2013/ 3813 /A.

From:- Shri H.K. Sarma,
Registrar General,
Gauhati High Court, Guwahati,

To,

The Principal Accountant General,
Assam, Beltola, Maidamgaon,
Guwahati

Dated Guwahati the 25th August, 2015

Subject:- Extending the benefit of 3 (three) advance increments to the Judicial Officers of Assam having post Graduation in Law

Reference:- Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015 (copy enclosed)

Sir,

With reference to the above, I am directed to inform you that the following Officers in Grade-I,II & III of the Assam Judicial Service have obtained post Graduation in Law :-

Grade-I

1. Shri Pradip Kumar Khanikar, District and Sessions Judge, Jorhat
2. Shri Kamalendu Choudhury, District and Sessions Judge, Cachar, Silchar
3. Smti Selina Begum, Member, MACT, Nagaon
4. Shri Robin Phukan, District and Sessions Judge, Golaghat
5. Shri Aparesh Chakravarty, Member, MACT, No.3, Kamrup (M), Guwahati
6. Shri Mridul Kumar Kalita, District and Sessions Judge, Sonitpur, Tezpur
7. Shri Satya Nath Sarma, Addl. District and Sessions Judge, Bajali
8. Smti Aparna Ajitsaria, Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
9. Shri Anil Kumar Sarmah, Member, MACT, Nalbari
10. Smti Geeta Baishya Changkakati, Addl. District and Sessions Judge, FTC, Kokrajhar
11. Smti Arunima Deka, Addl. District and Sessions Judge, Nagaon
12. Shri Mahendra Kalita, Addl. District and Sessions Judge, FTC, Hojai
13. Shri Thaneswar Kalita, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
14. Shri Dipak Thakuria, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati

Grade-II

1. Shri Madhurjya Narayan, Chief Judicial Magistrate, Goalpara
2. Shri Aminur Rahman, Civil Judge & Asstt. Sessions Judge, Morigaon

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3. Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta
4. Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati
5. Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar
6. Shri Abhijeet Kumar Baruah, Addl. Chief Judicial Magistrate, Hailakandi
7. Shri Vijay Kumar Singh, Secretary, District Legal Services Authority, Dhubri
8. Shri Nur Muhammad Abdullah Ahmed Mr., Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur

Grade-III

1. Shri Kaushik Kumar Sharma, SDJM(M), Gohpur
2. Smti Chitra Rani Saikia, SDJM(M), Titabar
3. Shri Partha Sarathi Bhattacharjee, SDJM(M), Bokakhat
4. Smti Shivani Handique, SDJM(S), Bongaigaon
5. Shri Pranab Sarma, Munsiff-cum-Judicial Magistrate, 1st Class, Koliabar
6. Shri Nayan Jyoti Dutta, SDJM(M), Nazira
7. Shri Nikunja Boro, Munsiff No.1, Kokrajhar
8. Smti Chetana Khanikar, Munsiff No.1, Sivasagar
9. Smti Sonamoni Chanda, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
10. Smti Bichitra Dutta, Judicial Magistrate, 1st Class, Golaghat
11. Smti Subhadra Acharjee, Munsiff No.1, Karimganj
12. Shri Forhan Uddin Choudhury, Munsiff No.1, Cachar, Silchar
13. Shri Saleh Ahammad, Judicial Magistrate, 1st Class, Lakhimpur, North Lakhimpur
14. Smti Jharna Saikia, Judicial Magistrate, 1st Class, Sivasagar
15. Smti Sagarika Borpujari, Munsiff-cum-Judicial Magistrate, 1st Class, Nazira
16. Smti Pooja Sinha, Munsiff No.1, Morigaon
17. Smti Sutapa Bhusan, Judicial Magistrate, 1st Class, Cachar, Silchar
18. Shri Debasish Kashyap, Judicial Magistrate, 1st Class, Chirang
19. Smti Juma Sinha, Judicial Magistrate, 1st Class, Karimganj
20. Smti Gypsy Deb, Munsiff No.1, Hailakandi
21. Smti Bobidita Gogoi, Judicial Magistrate, 1st Class, Jorhat
22. Smti Karuna Devi, Munsiff No.2, Tinsukia
23. Shri Siddartha Shankar Sharma, Munsiff No.2, Barpeta
24. Shri Bidyabrata Acharyya, Munsiff No.2, Karimganj
25. Smti Sangita Haloi, Special Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
26. Smti Juri Dutta, Munsiff No.2, Lakhimpur, North Lakhimpur
27. Smti Arunima Sonowal, Munsiff-cum-Judicial Magistrate, 1st Class, Sonari
28. Smti Saraswati Johori Padun, Judicial Magistrate, 1st Class, Nagaon
29. Smti Monica Boro, Munsiff-cum-Judicial Magistrate, 1st Class, Bajali
30. Shri Binod Prasad, Munsiff-cum-Judicial Magistrate, 1st Class, Bilasipara
31. Smti Merileen Hazarika, Judicial Magistrate, 1st Class, Goalpara

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32. Shri Gautam Daimari, Munsiff –cum- Judicial Magistrate, 1st Class,
Hailakandi
33. Smti Dulumoni Das, Judicial Magistrate, 1st Class, Nagaon

**Therefore, you are requested to issue pay slips to the above
Judicial Officers of Assam granting the benefit of 3 (three) advance
increments in terms of the Govt. Notification No.FPC.10/97/Pt.VIII/
322 dated 18.05.2015, under reference.**

An early action on the matter is highly solicited.

Yours faithfully,

sd/-
REGISTRAR GENERAL

Memo No.HC.VII-248/2013/ 3814 – 3815 /A.

Dated 25.08.2015

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department,
Dispur, Guwahati for information and necessary action.
- ✓ 2. The Systems Analyst, Gauhati High Court, Guwahati with a request to
upload in the Official website.

sd/-
25/8/15
REGISTRAR GENERAL
sd/-
25/8/2015